

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3500
(To be answered on the 24th March 2022)**

EMPLOYMENT SCOPE IN AVIATION SECTOR

**3500. SHRI DIBYENDU ADHIKARI
SHRI JANARDAN SINGH SIGRIWAL**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of airlines and the airbuses which are flying across the country since 2017;**
- (b) whether the Government has made any assessment on demand and employment scope for staff, crew and pilots in the country by 2030 and if so, the details thereof;**
- (c) the initiatives taken by the Government to increase the employment scope and completion for type rating to licensed pilots in the country?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

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- (a) The details of airlines and airbuses (airbus aircraft-fleet) flying in the country since 2017 are enclosed in Annexure.**
 - (b) Staff, crew and pilots are engaged directly by airlines and their service providers. While, the Government does not conduct any specific assessment of the demand for such professionals, based on stakeholders feedback, it is estimated that India may require around 1000 fresh commercial pilots per annum over the next five to six years.**
 - (c) The initiatives taken by the Government to increase the employment scope and completion for type rating to licensed pilots in the country are as follows:
(i) The Airports Authority of India (AAI), on 25 September 2020, approved a liberalised Flying Training Organisations (FTO) policy wherein the concept of airport royalty (revenue share payment by FTOs to AAI) was abolished and land rental charges were significantly rationalised.
(ii) Under the old policy, around 13% royalty was charged on FTO revenue and land rentals were linked to local land rates.**

(iii) AAI received bids for all nine FTO slots in March 2021 despite the airline sector going through a serious financial crisis due to Covid.

(iv) AAI issued award letters on 31 May 2021 and 29 October 2021 for nine FTOs to be established at five airports at Belagavi (Karnataka), Jalgaon (Maharashtra), Kalaburagi (Karnataka), Khajuraho (Madhya Pradesh) and Lilabari (Assam). Soft launch of two FTOs at Kalaburgi was done on 15 August 2021.

(v) In the second round of FTO creation, tender process is in progress for establishing 15 FTOs at 10 Airports namely Cooch Behar, Tezu, Jharsuguda, Deoghar, Meerut, Kishangarh, Hubli, Kadapa, Bhavnagar and Salem Airports.

(vi) DGCA has introduced new Online On Demand Examination (OLODE) for the AME and flight crew (FC) candidates with effect from November 2021. These license examinations provide an opportunity to the candidates to choose date and time to appear in the examination as per his/her choice on the available slots of the examinations.

(vii) DGCA has modified its regulations to empower Flying Instructors with the right to authorise flight operations at FTOs. This will help increase the flying hours and aircraft utilisation at each FTO and lead to faster completion of the CPL requirements.

Annexure

ANNEXURE IN REPLY TO LOK SABHA UNSTARRED QUESTION 3500 FOR 24.03.2022

List of airlines and airbuses since 2017 along

S. No.	Name of the Operator	Category	AOC No.	Date of Issue	Airbus Fleet as on 22.03.2022
1	Airasia (India) Ltd. (Air Asia)	Scheduled Operator	S-26	07.05.2014	30
2	Air India Ltd. (Air India)	Scheduled Operator	S-9	30.01.2008	76
3	Air India Express Ltd. (Air India Express)	Scheduled Operator	S-14	-	-
4	Alliance Air Aviation Ltd. (Alliance Air)	Scheduled Operator	S-8	-	-
5	Aviation Connectivity Infrastructure Developers Pvt. Ltd. - (AIR TAXI)	Scheduled Commuter Operator	SC-08	-	-
6	Big Charter Pvt. Ltd. (Fly Big)	Scheduled Commuter Operator	SC-07	-	-
7	Blue dart Aviation Ltd. (Cargo)	Scheduled Operator	S-13	-	-
8	Ghodawat Enterprises Pvt. Ltd. (STAR AIR)	Scheduled Commuter Operator	SC-04	-	-
9	GO Airlines (India) Ltd. (Go First)	Scheduled Operator	S-18	28.10.2005	58
10	Interglobe Aviation Ltd. (Indigo)	Scheduled Operator	S-19	03.08.2006	244
11	Pawan Hans Ltd. (SCO) -	Scheduled Commuter Operator	SC-06	-	-
12	Spice Jet Ltd. (Spice Jet)	Scheduled Operator	S-16	-	-
13	TATA SIA Airlines Ltd. (Vistara)	Scheduled Operator	S-27	15.12.2014	44
14	Turbo Megha Airways Pvt. Ltd. (Tru Jet)	Scheduled Commuter Operator	SC-01	-	-

(Source: Directorate General of Civil Aviation (DGCA))